NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 636/(MAH)/2017

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Kumar Devendra Vora Proprietor of M/s. R.K.

Enterprises Pvt.Ltd.

V/s.

JVM Steels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE

ORDER

T.C.P. No.636/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. It is represented that earlier Notice could not be delivered at the Registered Office of the Company.
- Permission is sought by the Counsel of the Petitioner to serve a copy of 3. the Notice on one of the Director of the Company.
- 4. The matter is posted to 18.01.2018.

Sd/-

11.12.2017

BHASKARA PANTULA MOHAN

Aah

Member (Judicial)